

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) No, Sir

(b) Yes, Sir.

(c) Complaints related to poor germination of wheat Sonalika foundation seed.

(d) The National Seeds Corporation investigated the complaints. The seed was replaced with fresh stock by the Corporation wherever the complaint was found genuine.

Safety of Mine Workers

2924. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of LABOUR be pleased to state :

(a) whether Government have issued instructions to the managements of mines to make necessary arrangements for the safety of labourers working in the mines after winding-up the National Council for Safety in mines ;

(b) if so, the details of these instructions ;

(c) whether these instructions have been implemented by these managements ;

(d) if so, the details thereof ; and

(e) if the instructions have not been issued the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) to (e). Provisions for safety, health and welfare of workers employed in mines are contained in the Mines Act, 1952 and the rules and regulations framed thereunder. Safety in mines is primarily a function of the management of a mine and they are required to comply with various safety provisions contained in the Act and the rules and regulations. The Director General of Mines Safety and his officers inspect mines periodically in order to enforce the statutory provi-

sions in respect of mines safety. The Director General also issues guidelines in the form of circulars to the mine managements from time to time for adopting safety measures. No separate instructions are, therefore, required to be issued to the management of mines following the decision to wind up the National Council for Safety in Mines.

K.V.K. in Azamgarh

2925. SHRI RAJ KUMAR RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided to open Krishi Vigyan Kendra in Azamgarh district of Uttar Pradesh ;

(b) if so the details thereof ; and

(c) the time by which the work for the setting-up of this Kendra is likely to be started ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI) : (a) No, Sir.

(b) and (c). Do not arise.

Production of Saleable Steel

2926. SHRI RAJ KUMAR RAI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the total production of saleable steel and raw steel in tonnes in various steel plants during the last three years ; and

(b) the targets fixed for the year 1988-89 plant-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) and (b). The total production of crude and saleable steel at the SAIL steel plants for the last three years as also the targets for the year 1988-89 are :

(’000 tonnes)

Item/Plant	1985-86*	1986-87*	1987-88 (April-Feb. 88)*	1988-89 (Targets)
1	2	3	4	5
Crude Steel				
Bhilai	2345	2230	2217	3370

1	2	3	4	5
Durgapur	875	922	852	950
Rourkela	1177	1100	986	1190
Bokaro	2003	2056	2198	2800
IISCO	565	528	495	630
SAIL	6965	6836	6748	8940
Saleable Steel				
Bhilai	2055	2150	1927	2670
Durgapur	723	751	753	840
Rourkela	1005	1140	1019	1120
Bokaro	1721	1745	1741	2320
IISCO	500	526	486	550
SAIL	6004	6312	5926	7500

*Rounded off.

Production of Fertilizers by NFC

2927. SHRI RAJ KUMAR RAI :
Will the Minister of AGRICULTURE be
pleased to state :

(a) the quantity of nitrogen fertilizers in
tonnes, produced by the National Fertilizers
Corporation during 1987 ; and

(b) the production targets fixed for the
year 1988 ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF FERTILIZERS IN THE
MINISTRY OF AGRICULTURE (SHRI R.
PRABHU) : (a) The National Fertilizers Ltd.
produced 5.54 lakh tonnes of nitrogen
during the current financial year (from April
1987—February 1988).

(b) A target of 8.20 lakh tonnes of
nitrogen has been fixed for 1988-89.

[English]

Utilisation of Drought Relief Funds

2928. DR. A.K. PATEL :

SHRI C. JANGA REDDY :

Will the Minister of AGRICULTURE be
pleased to state :

(a) the guidelines issued to State
Governments for utilisation of drought relief
funds ;

(b) whether there have been instances
of malpractices in respect of these funds in
some States as reported in the Indian Express
dated 2 December, 1987 ;

(c) the names of States from which
similar reports have been received ; and

(d) the steps taken or proposed to be
taken to ensure proper utilisation of these